NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 78/17 in CP No.13/ 2017	-	For hearing on IA	241(1)	Mr. I.G. Kashinath & Others Vs. Ramgad Minerals & Mines Pvt. Ltd., & Others.

SL. NAME (IN CAPITAL) **SIGNATURE**

& PHONE NUMBER

REPRESENTATION TO WHOM

1) PRASHANTH K-C PETETLONER EStar 2) H. Pavarer Cleandre Volg- What 83

ORDER

Matter is listed today for hearing in IA 78/17 as a last chance. Counsel for Petitioner is present. Counsel for Respondent/ Corporate Debtor is also present. However, Counsel for Petitioner requested for adjournment on the ground that, Sr. Counsel is engaged in Hon'ble High Court of Karnataka. List it on 07/03/2018.

Member (T)

Member (J)